

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

Appeal No.229/2017

SECTION: UNDER SECTION 252 of the Companies Act, 2013.

IN THE MATTER OF:

K.P. Audi Speech & Hearing Centre Pvt. Ltd.

..... Petitioner

V/s

Registrar of Companies.

.....Respondent

Order delivered on 30.11.2017

Coram:

R.VARADHARAJAN
Hon'ble Member (Judicial)

DEEPA KRISHAN
Hon'ble Member (Technical)

For the Petitioner(s) : -

For the Respondent(s) : -

Ms.Esha Kadian, Ms. Lakshmi Gurung, Counsel for
Income Tax Department

ORDER

None appears for the Petitioner. Ld. Representative for the Respondent is present. Post the matter for the appearance of the



Petitioner on 13.12.2017, failing which the Petition will stand dismissed for non-prosecution.

Post the matter on 13.12.2017.

Sd/-

(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd/-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
30.11.2017